

O.A. 1249/94
with
1248/94

Dt. 16.08.2001

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Maj. Gen. K.K. Srivastava, A.M.

We have heard Sri A.V. Srivastava,
counsel for applicant and Sri G.R. Gupta,
counsel for respondents. It has been
stated by Sri G.R. Gupta, learned counsel
for the respondents that applicant has
already been granted the relief
by the department and these OAs
have been rendered ~~infructuous~~^{infructuous}
infructuous. The OAs are accordingly
dismissed as infructuous.

No costs.

AM

V.C.

hand